

R.O.C.No. 15842-A/2014/B2

DISTRICT JUDGE
TRANSFER& POSTING

NOTIFICATION No. 6 / 2015

Thiru.M.Mony, formerly Sessions Judge, Sessions Court for Exclusive Trial of Bomb Blast Cases, Chennai @ Poonamallee, now under compulsory wait, who has been appointed on transfer as Judge, Family Court, Tiruvallur in the existing vacancy in G.O.(D.).No.19, Home (Courts.II) Department, dated 12.01.2015 is posted as Judge, Family Court, Tiruvallur in the existing vacancy.

HIGH COURT, MADRAS.
DATED: 13 .01.2015.

Sd/- P.KALAIYARASAN,
REGISTRAR GENERAL

R.O.C.Nos.15842-A/2014/B2

OFFICIAL MEMORANDUM

Sub: Courts and Judges – Thiru.M.Mony, formerly Sessions Judge, Sessions Court for Exclusive Trial of Bomb Blast Cases, Chennai @ Poonamallee, now under compulsory wait – posted as Judge, Family Court, Tiruvallur - Notification issued - Joining instructions – Issued.

Ref: High Court's Notification No. 6 / 2015, dated : 13.01.2015.

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Thiru.M.Mony, formerly Sessions Judge, Sessions Court for Exclusive Trial of Bomb Blast Cases, Chennai @ Poonamallee, now under compulsory wait, who has been posted as Judge, Family Court, Tiruvallur in the High Court's Notification cited above is required to take charge of the post of Judge, Family Court, Tiruvallur, immediately.

HIGH COURT, MADRAS.
DATED: 13 .01.2015.

Sd/- P.KALAIYARASAN,
REGISTRAR GENERAL